

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4362
ANSWERED ON 20.12.2024

COASTAL ECONOMIC ZONES

4362. SHRI MADDILA GURUMOORTHY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the status of the Coastal Economic Zones (CEZs) identified under “Sagarmala” Programme; and
(b) the total amount of FDI inflow to develop CEZs during the last three years, project-wise and year-wise?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) & (b) Under the National Perspective Plan of the Sagarmala Programme, fourteen Coastal Economic Zones (CEZ) were envisaged primarily for Port-Led Industrialization. In order to meet the objectives of Port-Led Industrialization, more than 8000 acres land in the Major Ports have already been used for Industrialization which includes 277 hectares multi-sector Special Economic Zones developed at Jawaharlal Nehru Port and Smart Industrial Port City which is being developed at Paradip Port spanning over 700 Acres of land. Other ports including New Mangalore Port, Vishakhtapatnam Port, Cochin Port, Syama Prasad Mookerjee Port and V.O. Chidambaranar Port have also allotted land for industrialisation.

Further, National Industrial Corridor Development and Implementation Trust (NICDIT) under the administrative control of Department for Promotion of Industry and Internal Trade (DPIIT) in partnership with respective State Govt(s) has planned to develop various industrial corridor projects as part of National Industrial Corridor Programme which is aimed at development of green field industrial region/ nodes in India. Government of India has accorded approval for development of 11 corridors (32 projects) in Four Phases as part of National Master Plan for providing multimodal connectivity to economic zones.
